

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing - CIRP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri	GCL Pvt Ltd	H S Shivadutt Bannanje RP

S. Shivraswamy RP



ADVOCATE FOR PETITIONER/s:

9620 959258



8017421599

Adv for RP

(HEMANTH RAO)

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri S. Shivaswamy, learned Resolution Professional and Shri Hemanth Rao, learned Counsel for the Resolution Professional. Post the case on **31.01.2020**.



MEMBER (T)



MEMBER (J)

Shruthi
Verified


Court Officer